

Estimates) for the Ministry for the year 2019-20 is ₹ 3000 crore .Against this, as on 21st November, 2019, an amount of ₹ 1728.04 crore has been spent (57.60%).

(c) The Total number of developmental projects taken up by the Ministry of Development of North Eastern Region in the NER during the last five years and its status of completion are as under:—

| No. of projects Sanctioned | No. of projects Completed |
|----------------------------|---------------------------|
| 657 | 652 |

(d) Ministry of DoNER has an online e-portal/Project Management System for submission, monitoring and follow up of projects, which keeps track on financial, physical and visual progress for timely completion of projects. Ministry has also appointed Chief Nodal Officers of the rank of Joint Secretary and Nodal Officers of the rank of Director for each State of North Eastern Region to liaise with State officials and expedite the progress of the projects. There is constant review of the progress of utilisation of funds with the State Governments at all levels including visits by the Senior Officials to the States and the Ministry remains in constant touch with the officials concerned of the State Governments through video conferencing and other IT tools.

Pending projects sanctioned from NLCPR

1147. SHRI KAMAKHYA PRASAD TASA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether it is a fact that projects under Non- Lapsable Central Pool of Resources (NLCPR) under the Ministry are still pending;

(b) if so, the details thereof;

(c) the number of projects that have been pending for payment and the State-wise and project-wise details thereof; and

(d) the number of project utilisation certificate/completion certificate that have been received so far, the State-wise and project -wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (DR. JITENDRA SINGH): (a) and (b) No, Sir. Projects for the entire normative allocation of NLCPR under this Ministry have been sanctioned. NLCPR scheme

has since been restructured into North East Special Infrastructure Development Scheme (NESIDS), and is continuing only for the purpose of meeting committed liabilities for projects already sanctioned.

(c) and (d) There are 510 ongoing projects under NLCPR. Release of next eligible installments in these cases is based on laid down criteria which *inter alia* includes physical progress, utilisation of funds released earlier, release of state share etc. and submission of other requisite documents by the States. The State-wise details of such projects and number of projects where utilisation certificate/completion certificate have been received so far are given below:—

| Sl. No. | State Name | No. of ongoing Projects | Utilisation certificate/ completion certificate received (₹ in crore) |
|----------------------|-------------------|-------------------------|---|
| NLCPR-State | | | |
| 1. | Arunachal Pradesh | 90 | 629.10 |
| 2. | Assam | 191 | 1077.82 |
| 3. | Manipur | 34 | 413.23 |
| 4. | Meghalaya | 39 | 397.70 |
| 5. | Mizoram | 40 | 270.29 |
| 6. | Nagaland | 47 | 336.93 |
| 7. | Sikkim | 37 | 326.37 |
| 8. | Tripura | 27 | 450.31 |
| | TOTAL | 505 | 3901.75 |
| NLCPR-Central | | | |
| 1. | Arunachal Pradesh | 1 | 32.89 |
| 2. | Assam | 3 | 100.00 |
| 3. | Tripura | 1 | 251.70 |
| | TOTAL | 5 | 384.59 |

Funds used under Corporate Social Responsibility

1148. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state: